

<i>Year</i>	<i>Target</i>	<i>Acheivement</i>	<i>Expenditure</i>
	<i>(Area in Million hectare)</i>		<i>(Rs. in crores)</i>
1985-86	1.45	1.50	398.84
1986-87	1.71	1.74	455.08
1987-88	1.80	1.77	477.46
1988-89	2.00	2.11	588.36
1989-90	1.68	1.71	504.11*

*Outlay

**Construction work of Navodaya
Vidyalaya Shankar Nagar**

2944. DR. VENKATESH KABDE: Will the PRIME MINISTER be pleased to state:

(a) whether the construction work of Navodaya Vidyalaya at Shankar Nagar in Naanded District in Maharashtra is delayed;

(b) if so, the reasons thereof; and

(c) by when the construction will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) and (c). The construction agency has awarded the work to a contractor who has not completed the work as per schedule. Action is being taken to get the work completed by March 1991.

**Opening of Kendriya Vidyalayas At
Damoh**

2945. SHRI LOKENDRA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Madhya Pradesh Government has submitted the proposal of Collector, Damoh for opening of Kendriya Vidyalaya at Damoh by offering a big building alongwith substantial area of land to the Union Government;

(b) if so, when the proposal had been received by the Union Government; and

(c) by what time the proposal Kendriya Vidyalaya is likely to be established?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Yes, Sir. The proposal was received by Kendriya Vidyalaya Sangathan on 27.6.1989.

(c) A team of officers of Kendriya Vidyalaya Sangathan (Headquarters) will visit the site shortly and submit the feasibility report. The decision to establish a Kendriya Vidyalaya will be taken thereafter.

Seeds Sprinkling Programme

2946. SHRI LOKENDRA SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any State Government has approached the Union Government for 'Seed Sprinkling Programme' through arial spray; and

(b) if so, the details thereof and further action taken in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUSTRAY): (a) and (b). The Aerial Seeding Programme is under implementation from 1989-89 in Andhra Pradesh, Haryana, Karnataka, Madhya Pradesh, Rajasthan, West Bengal and Tamil Nadu through the concerned State Governments and a total area of 19266 hectares has been covered under this programme during the period 1988-89 to 1989-90. The allocation for the current year i.e. 1990-91 is Rs. 200 lakhs to cover 20000 hectares. In addition, arial seeding is also being carried out under the Centrally Sponsored Scheme of Ravine Reclamation of the Ministry of Agriculture.

Purchase of Fire Fighting Equipments by Defence Establishments

2947. SHRIM.V. CHANDRASHEKARA MURTHY: Will the PRIME MINISTER be pleased to refer to the reply given on 2 April, 1990 to the unstarred Question No. 3218 regarding purchase of fire fighting equipment and state:

(a) whether the defence installations and establishments have not been using fire protection doors and windows as approved by the Central Building "Research Institute, Roorkee in order to arrest recurrence of fire incidents;

(b) whether such equipments are still not available in the country and Government have to import them from time to time;

(c) if so, the facts and details thereof; and

(d) the names of the firms with countries of origin from where these are imported?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (d). The information is being collected and will be laid on the Table of the House.

Ex-Servicemen Working in Field Gun Factory, Kanpur

2948. SHRIM.V. CHANDRASHEKARA MURTHY: Will the PRIME MINISTER be pleased to refer to the reply given on 2 April, 1990 to Starred Question No. 299 regarding Ex-servicemen working in the Field Gun Factory Kanpur and state:

(a) the number of the ex-servicemen working in the factory who are working on the same post on which they were recruited about 10 years back;

(b) whether the promotion rules in their respect have not been followed in spite of commitment made by Ordnance Factories Board, Calcutta; and

(c) if so, the facts and details of such ex-servicemen engaged in the factory on different posts?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Twentynine.

(b) The rules for promotion framed by the Central Government do not provide for any reservation for the Ex-servicemen in the matter of promotion from one grade to the next higher grade.

(c) Does not arise in view of reply to (b) above.